

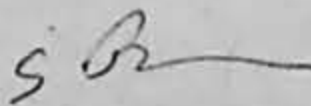
Dt.18.10.00

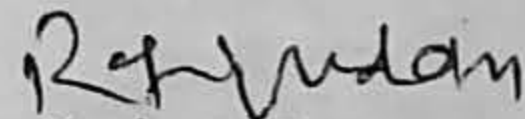
Hon'ble Mr. Rafiq Uddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Heard Sri G.K. Gupta, counsel for the applicant,
By means of this O.A applicant seeking a direction to the
respondents to change the trade of the applicant from
Safai Wala to Laskar. Applicant has been working since
1996. She was appointed after death of her husband in
harness. Learned counsel for the applicant has not been
able to show that applicant has any legal right for his
relief because both posts are Gr. 'D' post in the same
scale. However, respondents may consider the representation
of the applicant and pass suitable orders.

O.A is disposed of with the direction to the
respondents to dispose of the representation of the
applicant regarding change of her trade within a period
of three months from the date of communication of
this order. No costs.


Member- A.


Member-J.

/Anand/